

(d) the estimated cost in setting up these plants ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Heavy Water Plants are functioning at the following places :

1. Tuticorin in Tamil Nadu
2. Baroda in Gujarat
3. Hazira in Gujarat
4. Thal in Maharashtra
5. Talcher in Orissa
6. Kota in Rajasthan
7. Manuguru in Andhra Pradesh
8. Nangal in Punjab.

(b) The need for setting up additional heavy water plants would depend upon the size of the power programme and the financial resources that would be made available in the future Five Year Plans.

(c) Suitable sites for location of the required additional Heavy Water Plants have already been identified based on technical considerations. Final decision on any of them has not yet been taken as the size of Five Year Plan is yet to be finalised.

(d) The estimated cost would depend upon the process and capacity of the Heavy Water Plant to be established.

Approval for Drinking Water Schemes of Bihar

3010. SHRI LALIT ORAON : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government of Bihar have sent some drinking water schemes to the Union Government for its approval;
- (b) if so, the details thereof;
- (c) the total expenditure likely to

be incurred on each scheme; and

(d) the steps taken for according approval to said scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) Yes, Sir.

(b) The State Government of Bihar has sent two proposals for bilateral assistance for drinking water supply schemes for (a) Mirsa & adjoining villages to benefit about 60,000 rural population (1981 census) in the mining area of Dhanbad, and (b) 7 districts in North Bihar affected with the problem of excess iron in drinking water.

(c) The total estimated cost of the two projects is Rs. 7.279 crores and Rs. 109.50 crores respectively.

(d) The State Government has been requested to provide certain clarifications for technical clearance of the projects. The projects have also been sent to the Planning Commission for their approval.

Nuclear Pollution

3011. SHRI MRUTYUNJAYA NAYAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to take any steps in view of the dangerous effect of nuclear pollution on health;

(b) whether any examination of the Nuclear Plants is conducted from time to time in this regard;

(c) if so, the names of the Nuclear Plants which have been examined for this purposes during last three years and the steps taken to remove the defects thereof; and

(d) if not, the reasons therefor ?